

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 112**

**CP No. 19/Chd/Hry/2021**

**IN THE MATTER OF:**

**Gulshan Gahlot**

...

**Appellant**

**Versus**

**ROC, NCT Delhi & Haryana**

...

**Respondent**

**Under Section: 252(3) CA 2013**

**Order delivered on 26.04.2024**

**CORAM:**

**SHRI. SATYA RANJAN PRASAD,  
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Petitioner** : Mr. G.S. Sarin, PCS

**ORDER**

Heard the arguments of the Ld. Authorized Representative for the petitioner in part, for continuation of the arguments, list the matter on 31.05.2024.

Sd/-

**(SATYA RANJAN PRASAD)  
HON'BLE MEMBER (T)**

Sd/-

**(DR. P.S.N. PRASAD)  
HON'BLE MEMBER (J)**